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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1975/2002

Thursday, this the 7th day of November, 2002

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Lalta Prasad
OT Assistant
N.Rly. Central Hospital
Basant Lane, New Delhi-1

..Applicant

(By Advocate: Shri R.K.Sarkar)

Versus

Union of India through

1. General Manager N. Rly
Baroda House, N. Delhi-1
2. Medical Director
N. Rly. Central Hospital
Basant Lane, New Delhi-1

..Respondents

(By Advocate: Shri R.L.Dhawan)

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

The applicant seeks a direction to place him in the additional pay scale of O.T. Assistant Grade I of Rs.4500-7000/- w.e.f. 10.5.1998 and further to finalize fixation of pay in additional pay scale of O.T. Assistant Grade I before he retires.

2. The record reveals that the applicant had submitted a representation in March, 2002, but thereafter, without waiting for the period of six months, filed the present application on 24.7.2002.

3. The applicant did not permit the period referred to above to expire and at this stage, therefore, we direct that respondent No.1 will consider the representation, a copy of which is placed at Annexure

Ag

(2)

A-4, and take a conscious decision within a period of one month from the date of receipt of a certified copy of the present order by passing a speaking order. The same should be conveyed to the applicant. We needless to emphasize that during the course of submissions, it was pointed that one post of O.T. Assistant Grade I is still lying vacant.

4. With these directions, OA is disposed of.


(S.A.T. Rizvi)
Member (A)

/sunil/


(V.S. Aggarwal)
Chairman